

would be provided?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (d) During the monsoons, Indian Airlines provides transport to passengers between the terminal building and the aircraft. The State Government of Kerala has arranged transport between Calicut airport and the city on payment.

#### **Introduction of Train between Ludhiana and Chandigarh**

210. SHRI KIRPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed to start a train from Ludhiana to Chandigarh;

(b) if so, when this proposal is likely to materialise and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise

(c) Resource and operational constraints.

#### **Railway Link Between Kadia and Beas**

211. SHRI KIRPAL SINGH: Will the Minister of RAILWAY be pleased to state:

(a) whether there is a proposal to provide a rail link between Kadia and Beas in Punjab for easy movement of military equipment and other supplies in a shorter time; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI

GEORGE FERNANDES): (a) There is no such proposal at present.

(b) Does not arise.

#### **Trichur-Guruvayoor Railway Line**

212. SHRI K. MURALEEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the present state of Trichur-Guruvayoor Railway line; and

(b) when it is likely to be completed and commissioned?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 19.5% work completed.

(b) Its completion would depend upon availability of resources in coming years.

#### **Royalty of Crude Oil and Gas production from Bombay High**

213. SHRI PRATAPRAO B. BHOSALE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether requests have been received for payment of royalty to Maharashtra on oil and natural gas production from Bombay High; and

(b) if so, the details thereof and action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) In 1988 the Government of Maharashtra requested that the State may be paid royalty on crude oil and natural gas produced offshore. The constitutional position is that the exclusive rights to all minerals,